

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH

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REGIONAL BENCH – COURT NO. 1

**Service Tax Misc. Application No. 60038 of 2020**  
**In**  
**Service Tax Appeal No. 60532 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-221-18 dated 06.02.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**Talbro Forging**

C-2, industrial Estate, Jalandhar  
PUNJAB

**: Appellant (s)**

Vs

**CCE & ST- Jalandhar**

HQRS AT F-BLOCK, RISHI NAGAR,

**: Respondent (s)**

WITH

**ii) Service Tax Misc. Application No. 60032 of 2020**  
**In**  
**Service Tax Appeal No. 60537 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-919-18 dated 16.04.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**Sakay Overseas**

410, Leather Complex, kapurthala Road,  
JALANDHAR, PUNJAB

**: Appellant (s)**

Vs

**CCE & ST- Jalandhar**

HQRS AT F-BLOCK, RISHI NAGAR,

**: Respondent (s)**

AND

**iii) Service Tax Misc. Application No. 60029 of 2020**  
**In**  
**Service Tax Appeal No. 60539 Of 2018**

[Arising out of OIA No. JAL-EXCUS-001-APP-250-18 dated 09.02.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**iv) Service Tax Misc. Application No. 60021 of 2020**  
**In**

**Service Tax Appeal No. 60553 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-922-18 dated 16.04.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**v) Service Tax Misc. Application No. 60022 of 2020**  
**In**

**Service Tax Appeal No. 61264 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-382-18 dated 27.02.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**vi) Service Tax Misc. Application No. 60026 of 2020**  
**In**

**Service Tax Appeal No. 61266 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-381-18 dated 27.02.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**vii) Service Tax Misc. Application No. 60027 of 2020**  
**In**

**Service Tax Appeal No. 61434 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-1138-18 dated 16.05.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**viii) Service Tax Misc. Application No. 60024 of 2020**  
**In**

**Service Tax Appeal No. 61466 Of 2018**

[Arising out of OIA No. LUD-EXCUS-001-APP-842-18 dated 28.03.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**ix) Service Tax Misc. Application No. 60034 of 2020**  
**In**

**Service Tax Appeal No. 60724 Of 2018**

[Arising out of OIA-LUD-EXCUS-001-APP-442-18 dated 28.02.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**x) Service Tax Misc. Application No. 60039 of 2020**  
**In**

**Service Tax Appeal No. 61407 Of 2018**

[Arising out of OIA-LUD-EXCUS-001-APP-1129-18 dated 14/05/2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**xi) Service Tax Misc. Application No. 60031 of 2020**  
**In**

**Service Tax Appeal No. 61658 Of 2018**

[Arising out of OIA-LUD-EXCUS-001-APP-1130-18 dated 14/05/2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**xii-xiii) Service Tax Misc. Application No. 60035,60037 of 2020**  
**In**

**Service Tax Appeal No. 60164-60165 Of 2019**

[Arising out of OIA-LUD-EXCUS-001-APP-1863-65-18 dated 06.11.2018 passed by the Commissioner (Appeals) of Central Goods & Service Tax, Ludhiana]

**iii-iv) Sakay Overseas**

410, Leather Complex, kapurthala Road,  
JALANDHAR, PUNJAB

**: Appellant (s)**

**v-vii) Forgings And Chemicals Industries**

G.t. Road,bye Pass,near Pathankot Chowk,  
Jalandhar, Punjab

**viii) Freewill Sports Pvt. Ltd.**

S-32/33,industrial Area,  
Jalandhar, Punjab

**ix) G B Tools And Forgings Ltd.**

Vill Mand, Kapurthala Road,  
Jalandhar, Punjab

**x) Talbro Forgings**

C-2, industrial Estate, Jalandhar, PUNJAB

**xi-xii) Forgings And Chemicals Industries**

G.t. Road, bye Pass, near Pathankot Chowk,  
Jalandhar, Punjab

**xii-xiii) Talbro Forgings**

C-2, industrial Estate, Jalandhar, PUNJAB

Vs

**CCE & ST- Jalandhar**

HQRS AT F-BLOCK, RISHI NAGAR,

**: Respondent (s)**

APPEARANCE:

Shri Poojan Malhotra, Advocate for the Appellant

Shri Amandeep Kumar, Authorised Representative for the Respondent

**CORAM : HON'BLE Mr. ASHOK JINDAL, MEMBER (JUDICIAL)**  
**HON'BLE Mr. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

**ORDER No. A/60062-60074 / 2020**

Date of Hearing: 21.01.2020

Date of Decision: 21.01.2020

**Per : Mr. Ashok Jindal**

The appellants have filed these applications for withdrawal of the appeals. The applications are allowed. The appeals are dismissed as withdrawn.

*(Dictated & pronounced in the Court)*

**(ASHOK JINDAL)**  
MEMBER (JUDICIAL)

**(SANJIV SRIVASTAVA)**  
MEMBER (TECHNICAL)

G.Y.